

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO-1839
TO BE ANSWERED ON- 22/12/2022

PERMISSION FOR OFFICIAL FOREIGN VISITS

1839 #. SMT. PHULO DEVI NETAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether foreign visits by members of State Governments in their official capacity require administrative approval from the Centre, the details thereof;

(b) the members of which State Governments had requested administrative approval from the Centre for official foreign visits during the last five years, the details thereof;

(c) the members who got permission and the members who were denied permission to travel abroad, the details thereof and the reasons therefor; and

(d) whether the denial of permission affects the right to travel abroad guaranteed under Article 21, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a) Ministry of External Affairs does not deal with administrative approval for visits abroad by members of State Governments.

(b) to (d) does not arise.
